

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021** at **10.30 A.M.**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

IA/MA/IBA/TCP/TCA/CP/CA No : SR/1048/2020 IN IBA/41/2019
NAME OF PETITIONER : Employees State Insurance Corporation
NAME OF RESPONDENT : S Vasudevan (RP) M/s Of Trade Line Enterprises Pvt Ltd
SECTION : Sec 60(5) Of IBC 2016

ORDER

The Applicant is represented by Mr. N. Sachidanandam, Advocate and Respondent is represented by Ms. Akshaya, Advocate through video conferencing platform.

This Application is filed in the Registry in SR/1048/2020 on issue of maintainability of this Application.

List this matter on **10.08.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)